

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3443**

TO BE ANSWERED ON THE 21ST MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)

ATROCITIES AND ATTACKS ON DALITS

3443. SHRI GIRISH CHANDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of incidents of atrocities and attacks on Dalits in the country during the last four years;**
- (b) the number of FIR cases filed and ended in conviction during the corresponding period, yearwise;**
- (c) whether there is any mechanism to monitor these types of incidents and its logical conclusion, if so, the details thereof;**
- (d) whether recently in Uttar Pradesh, Dalit youths were harassed and atrocities were committed after they raised objection for ill-treating them; and**
- (e) if so, the details thereof and the action taken thereon?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is of the year 2021. The State/UT-wise details of number of cases registered, cases charge-sheeted and persons convicted under crime/atrocities against Scheduled Castes (SCs), during the years 2018-2021 are at Annexure.

(c) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities of maintaining law and order, protection of life and property of the citizens including Scheduled Castes, rest with the respective State Governments and the State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs have been issuing advisories to States/UTs from time to time for effective implementation of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, and Rules, which are available at www.mha.gov.in.

Annexure mentioned In The Lok Sabha Unstarred Question No. 3443 for 21.03.2023 on Atrocities And Attacks On Dalits

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Castes (SCs) during year 2018 to 2021

SL No.	State/UT	2018			2019			2020			2021		
		CR	CCS	PCV	CR	CCS	PCV	CR	CCS	PCV	CR	CCS	PCV
1	Andhra Pradesh	1836	1430	105	2071	928	71	1950	1615	66	2014	1915	25
2	Arunachal Pradesh	0	0	0	0	1	0	0	1	0	0	0	0
3	Assam	8	2	0	21	5	0	28	3	0	15	3	0
4	Bihar	7061	6469	81	6544	4784	74	7368	5453	18	5842	4588	80
5	Chhattisgarh	264	236	74	341	313	70	316	280	34	330	337	45
6	Goa	5	3	3	3	4	0	2	1	0	4	3	0
7	Gujarat	1426	1269	36	1416	1229	15	1326	1203	8	1201	1144	17
8	Haryana	961	564	58	1086	670	106	1210	632	12	1628	738	74
9	Himachal Pradesh	130	111	3	189	111	7	251	185	1	244	144	3
10	Jharkhand	537	250	33	651	209	20	666	292	15	546	460	30
11	Karnataka	1325	1098	48	1504	1131	50	1398	1208	29	1673	1556	18
12	Kerala	887	608	24	858	634	20	846	655	7	948	1111	49
13	Madhya Pradesh	4753	4738	1289	5300	5073	1775	6899	6718	791	7214	7236	1217
14	Maharashtra	1974	1545	131	2150	1800	111	2569	2133	87	2503	2357	68
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	1778	1663	9	1886	2365	2	2046	2088	5	2327	2032	1
20	Punjab	168	84	9	166	76	11	165	97	9	200	96	11
21	Rajasthan	4607	2407	1035	6794	3194	1536	7017	3328	886	7524	3726	1034
22	Sikkim	5	4	0	4	2	0	0	0	0	2	1	0
23	Tamil Nadu	1413	1221	180	1144	967	123	1274	968	188	1377	1050	144
24	Telangana	1507	1046	46	1690	1119	56	1959	1534	25	1772	1550	50
25	Tripura	1	0	0	0	0	0	2	0	0	3	0	0
26	Uttar Pradesh	11924	9906	4789	11829	9931	3099	12714	10489	3955	13146	11358	3612
27	Uttarakhand	58	65	0	84	68	35	87	64	0	123	87	0
28	West Bengal	119	80	0	145	89	0	109	128	0	108	122	0
	TOTAL STATE(S)	42747	34799	7953	45876	34703	7181	50202	39075	6136	50744	41614	6478
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	1	1	0	1	0	2	3	0	1	0	0	0
31	D&N Haveli and Daman & Diu+	1	0	0	2	0	0	1	1	0	0	1	0
32	Delhi	36	32	0	76	51	3	69	59	0	136	100	0
33	Jammu & Kashmir*	1	1	0	2	0	0	7	0	0	13	3	0
34	Ladakh	-	-	-	-	-	-	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	7	5	0	4	0	0	9	3	0	7	6	0
	TOTAL UT(S)	46	39	0	85	51	5	89	63	1	156	110	0
	TOTAL (ALL INDIA)	42793	34838	7953	45961	34754	7186	50291	39138	6137	50900	41724	6478

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018& 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018& 2019